

C. A. T. Bench, JAIPUR

Date of Order	Orders
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MA 319/94
(OA 431/92)

19-7-94

Mr. M. Bhandari - Counsel for the U.O.I & others

Heard. Issue notices of the MA to the respondents returnable on 20-10-94.

May be listed for admission on

20-10-94.

C. Krishna
(Gopal Krishna)
Member (J)

Regd-A.D.

Issued notice 20-10-94
to the respondents

along with
copy of
application
its annex.

Pages
No. 1406
3
19/7/94

None present for the parties.

In this MA, two months' time was asked for to comply with the judgement of the Tribunal in OA no. 431/91 (OA 400/92) decided on 24-3-94. This MA was presented on 12-7-94. The time played for has already expired. This application ~~therefore~~ has become infructuous and it is therefore dismissed.

Udile No.
No 18.

dated
21-7-94

(D.P. Sharma)
Member (A)

C. Krishna
Gopal Krishna
Member (J)

Resp. No. 1 served.
17/10

Cop sent to the court
and 6650

Done by 21/10/94